

(7) (i) Review by the Government on the working of the Fertilizers and Chemicals Travancore Limited for the year 1985-86.

(ii) Annual Report of the Fertilizers and Chemicals Travancore Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3395/86]

Annual Report of the National Horticulture Board, Gurgaon and Annual Report and Review on the working of the Coconut Development Board, Cochin.

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : I beg to lay on the Table :—

(1) A copy of the Annual Report (Hindi and English versions) of the National Horticulture Board, Gurgaon, for the year 1985-86 along with Audited Accounts

[Placed in Library. See No. LT-3396/86]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Coconut Development Board, Cochin; for year 1985-86.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Coconut Development Board, Cochin for the year 1985-86 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Coconut Development Board, Cochin, for the year 1985-86.

[Placed in Library. See No. LT-3397/86]

12.38 hrs.

LEAVE OF ABSENCE FROM THE SITTING OF THE HOUSE

[*English*]

MR. SPEAKER : The Committee on Absence of Members from the sittings of the House in their Sixth Report presented to the House on 28th November, 1986, have recommended that leave of absence be granted to the following Members for the period mentioned against each :—

1.	Shri K. V. Shandara Gowda	17.7.86 to 14.8.86 = 29 days and 4.11.86 to 25.11.86 = 22 days ----- = 59 days
2.	Shri Bipinpal Das	4.11.86 to 5.12.86 = 32 days
3.	Prof. Narain Chand Parashar	4.11.86 to 5.12.86 = 32 days
4.	Shri Charan Singh	4.11.86 to 5.12.86 = 32 days
5.	Shri Srikantha Datta Narasimhbraja Wadiyar	4.11.86 to 21.11.86 = 18 days
6.	Smt. Indumati Bhattacharyya	4.11.86 to 5.12.86 = 32 days
7.	Shri Chittubhai Gamit	6.11.86 to 28.11.86 = 23 days
8.	Chudhary Ram Parkash	10.11.86 to 5.12.86 = 26 days

Is it the pleasure of the House that leave as recommended by the Committee be granted ?

SEVERAL HON. MEMBERS : Yes.

MR. SPEAKER : The leave is granted. The Members will be informed accordingly.

COMMITTEE ON ABSENCE OF MEMBERS

Minutes

[English]

SHRI MADHUSUDAN VAIRALE (Akola) : I beg to lay on the Table Minutes (Hindi and English versions) of the sitting of the Committee on Absence of Members from the sittings of the House held on the 27th November, 1986.

12.39 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

Sixty-Firs and Sixty-Third Reports

SHRI E. AYYAPU REDDY (Kurnool): I beg to present English and Hindi versions of the following Reports :

- (i) Sixty-first Report of the Public Accounts Committee (Eighth Lok Sabha) on Paragraph 20 of the Report of the Comptroller and Auditor General of India for the year 1983-84. Union Government (P&T) relating to Blocking up of Capital due to non-commissioning of Air-conditioning plant.
- (ii) Sixty-third Report of the Public Accounts Committee (Eighth Lok Sabha) on Paragraph 21 of the Report of the Comptroller and Auditor General of India for the year 1983-84 Union Government (P&T) relating to Costly Equipment lying idle in RTTC, Hyderabad.

(Interruptions)*

MR. SPEAKER : Nothing goes on record.

Dr Chinta Mohan has got the floor.

(Interruptions)*

SHRI RAJIV GANDHI : A lot has been said and it has gone on record.

(Interruptions)*

MR. SPEAKER : Nothing goes on record.

(Interruptions)*

MR. SPEAKER : He is the leader of the House

There is no discussion. When the time comes for discussion, I will allow it.

(Interruptions)

MR. SPEAKER : There is nothing for discussion now. There is no motion before the House. There is no law being discussed on the floor of the House This was just an ordinary statement which can be taken up when the time comes for it, and I will allow you full discussion.

(Interruptions)

SHRI S JAIPAL REDDY : The Prime Minister puts a question which goes on record. The reply to that should also go on record.

(Interruptions)

MR. SPEAKER : Dr. Chinta Mohan. You carry on, Sir. It is your Calling Attention.